

TIONS (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) Amritsar and Lahore.

Regularisation of Extra Departmental Employees

241. SHRI HANNAN MOLLAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the problem of the extra departmental (ED) postal employees;

(b) if so, the details thereof; and

(c) the steps Government propose to take to regularise their services?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) From time to time Extra Departmental Agents have made two major demands. These are (i) payment of pro-rata wages to EDAs and (ii) absorption of ED Agents in the Departmental cadres. A Committee went into the working of the Extra Departmental System including the remuneration to be paid to them. Taking into account the recommendations of this Committee various categories of Extra Departmental employees have been equated to corresponding categories of Departmental officials and they are allowed pro-rata wages based on their workload and the hours of work they have to put in. As regards the second main demand relating to the absorption in the departmental cadres, it may be stated that all vacancies in Group 'D' cadres and 50% of the vacancies in the cadre of Postmen are filled from the ranks of ED employees by means of an

examination. Thus preferential treatment is already available to them in recruitment to Group 'D' and Postmen Posts.

(c) Does not arise.

Punishment to Communal Rioters

242. SHRI HANNAN MOLLAH: Will the Minister of HOME AFFAIRS be pleased to state the steps Government propose to take to punish the criminals of all communal riots including those who took part in Delhi riots in 1984?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): Action is taken by the concerned authorities in accordance with the law of the land in such matters. Details about the action taken against November '84 rioters in Delhi is as follows as on 15th December, 1989:

1.	Number of case	—	225
2.	Casts resulted in conviction—		11
3.	Cases resulted in acquittal—		75
4.	Cases discharged	—	7
5.	Cases decided other wise— withdrawn, consigned to Record Room etc.	—	14
6.	Cases pending	—	118

President's Assent to State Bills

243. SHRI HANNAN MOLLAH: Will the Minister of HOME AFFAIRS be pleased to state the details of the Bills pending, as on 1

November, 1989, with Union Government
for President's assent, State-wise?

THE MINISTER OF HOME AFFAIRS

(SHRI MUFTI MOHAMMED SAYEED): A
statement giving the details of the State Bills
received for the President's assent and
pending as on 1 November, 1989, is given
below.

STATEMENT

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
ANDHRA PRADESH (4)			
1.	24.2.87	Andhra Pradesh Exhibition of Films of Television Screen through Video Cassette Recorders(Regulation) Bill, 1987	Pending with State Government since 10.5.88
2.	27.4.89	Andhra Pradesh Forest Produce (Fixation of selling price)	Received President's assent on 10.11.89
3.	27.10.89	The A.P. Agricultural Indebtedness (Relief) Amendment Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
4.	1.11.89	Motor Vehicles (AP Amendment) Bill, 1989	Under examination in consultation with the concerned administrative Ministries/Departments.
ARUNACHAL PRADESH (2)			
5.	8.9.89	The Arunachal Pradesh Ancient Monuments Archaeological Sites & Remains Preservation Bill, 1987.	Under examination in consultation with the concerned administrative Ministries/Departments.
6.	4.7.89	The Arunachal Pradesh Prevention of Corruption Amendment Bill, 1989	Under examination in consultation with the concerned administrative Ministries /Departments.

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
ASSAM (6)			
7.	9.6.87	Assam Fixation of Ceiling on Land Holdings (Amendment) Bill, 1986.	Pending with State Government since 6.1.89
8.	15.6.87	The Assam Physically Handicapped Persons (Employment in Factories) Bill, 1986	Under examination in consultation with concerned administrative Ministries/Departments.
9.	16.11.87	The Assam (Prohibition of Transfer of Agricultural Land to Non-Agriculturists) Bill, 1987	Pending with State Government since 12.7.89
10.	20.3.89	The Assam Industrial Establishments (Conferment of Permanent Status) to Workment Bill, 1985.	Under examination in consultation with concerned administrative Ministries/Departments.
11.	26.7.89	The Guwahati Metropolitan Development Authority (Amendment) Bill, 1989.	Received President's assent on 10.11.89
12.	8.8.89	The Assam Highways Bill, 1989. BIHAR (4)	Under examination in consultation with concerned administrative Ministries/Departments.
13.	6.10.87	Bihar Debt Relief (Amendment) Bill, 1987	Pending with State Government since 20.2.89
14.	17.2.88	The Motor Vehicles (Bihar Amendment) Bill, 1988.	Under examination in consultation with the concerned administrative Ministries/Departments.
15.	17.2.88	The Bihar and Orissa Motor Vehicles Taxation (Amendment) Bill, 1988.	Pending with State Government since 5.6.89

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
16.	4.10.89	Bihar Land Reforms Amendment Bill, 1989.	Pending with State Government since 5.10.89.
		GOA (5)	
17.	19.10.87	The Goa Change of Name and Surname Bill, 1987.	Pending with State Government since 7.7.88
18.	1.7.88	The Goa Essential Services Maintenance Bill, 1988.	Received President's assent on 28.11.89
19.	1.7.88	The Goa Industrial Development (Amendment) Bill 1988.	Pending with State Government since 18.8.89
20.	6.4.89	The Goa Prevention of Defacement of Property Bill, 1988	Pending with State Government since 11.10.89
21.	9.5.89	The Goa Public Men Corruption (Investigations and Inquiries) Bill, 1988	Under examination in consultation with concerned administrative Ministries/Departments.
		HARYANA (5)	
22.	22.4.87	The Indian Electricity (Haryana Amendment) Bill, 1987.	Pending with State Government since 9.12.87
23.	9.5.88	Kurukshetra University (Amendment) Bill, 1988.	Under examination in consultation with concerned administrative Ministries/Departments.
24.	9.5.88	Maharishi Dayanand University (Amendment) Bill, 1988	Under examination in consultation with concerned administrative Ministries/Departments.
25.	17.4.89	The Indian Electricity (Haryana Amendment) Bill, 1989.	Pending with State Government since 18.5.89.

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
26.	3.5.89	The Haryana Urban Development Authority (Amendment) Bill, 1989.	Pending with State Government since 13.10.89.
27.	11.2.87	HIMACHAL PRADESH (1) The Essential Commodities (Himachal Pradesh Amendment) Bill, 1986.	Pending with State Government since 23.3.89
28.	10.8.84	KARNATAKA (5) The Karnataka Education Bill, 1983.	Under examination in consultation with concerned administrative Ministries/Departments.
29.	20.6.86	The Karnataka Fishing Harbour Terminal Authority Bill, 1986	Under examination in consultation with concerned administrative Ministries/Departments.
30.	30.6.87	The Karnataka Tax on Entry of Goods into Local Areas for Consumption, Use or Sale therein (Second Amendment) Bill, 1987.	Pending with State Government since 6.10.88.
31.	2.6.88	The Karnataka Resettlement of Project Displaced Persons Bill, 1987	Pending with State Govt. since 6.11.89.
32.	5.4.89	The Land Acquisition (Karnataka Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
KERALA (2)			
33.	11.9.89	Kerala Land Reforms (Second Amendment) Bill, 1989	Under Examination in consultation with concerned administrative Ministries/Departments.
34.	12.10.89	Kerala Casual Temporary and Badli workers (Wages) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.
MADHYA PRADESH (1)			
35.	4.12.87	Madhya Pradesh Ayurvigyan Parishad Vidheyak, 1987	Under examination in consultation with concerned administrative Ministries/Departments.
MAHARASHTRA (1)			
36.	4.8.87	Maharashtra Agriculture Lands (Ceiling on Holdings and Valodatory Provisions) (Amendment) Bill, 1987.	Pending with State Govt. since 15.12.88
MANIPUR (6)			
37.	11.12.87	The Manipur Exhibition of Video Films (Regulation) Bill, 1987	Pending with State Govt. since 20.7.88
38.	6.12.88	Manipur Lotteries Control Bill, 1988.	Pending with State Govt. since 12.9.89
39.	6.12.88	Manipur Public Libraries Bill, 1988.	Pending with State Govt. since 2.5.89.

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
40.	16.5.89	Manipur Fisheries Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
41.	11.9.89	Manipur Societies Registration Bill, 89	Pending with State Govt. since 1.12.89.
42.	11.9.89	Manipur Home Guards Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
		MEGHALAYA (2)	
43.	4.2.87	The Meghalaya Urban Planning and Development Authority Bill, 1986.	Under examination in consultation with concerned administrative Ministries/Departments.
44.	25.2.88	The Meghalaya Medical Council Bill, 1987.	Pending with State Govt. since 18.7.88.
		ORISSA (3)	
45.	20.12.88	Orissa Essential Services (Maintenance) Bill, 1988.	Pending with State Govt. since 10.7.89
46.	7.6.89	The Orissa Minerals (Prevention of theft Smuggling and other Unlawful Activities) Bill, 1988.	Received President's assent on 6.11.89
47.	28.6.89	The Orissa Land Reforms (Amendment) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Departments.

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
RAJASTHAN (1)			
48.	23.5.84	The Jodhpur University (Change of Name and Amendment) Bill, 1984.	Pending with State Govt. since 5.4.89
SIKKIM (2)			
49.	1.11.89	Sikkim Alienation of Land (Regulation) Bill, 1989	Under examination in consultation with concerned administrative Ministries/Depts.
50.	1.11.89	Sikkim Transfer of Land (Regulation) Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Depts.
TAMIL NADU (9)			
51.	16.2.83	The Tamil Nadu Recognition of State Register of Practitioners of Indian Medicine Bill, 1983.	Pending with State Govt. since 9.6.83.
52.	17.5.83	The Tamil Nadu Tax on Entry of Goods into Local Areas for consumption, use or sale therein Bill, 1983.	Pending with State Govt. since 14.7.88
53.	2.8.85	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Bill, 1985.	Pending with State Govt. since 21.10.86
54.	29.5.86	The Madras Race Club (Acquisition and Transfer of Undertakings) (Amendment) Bill, 1986	Under examination consultation with concerned administrative Ministries/Departments.

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
55.	30.6.87	The Tamil Nadu Motor Vehicles (Cancellation of Driving Licence for wilful obstruction of traffic during strike/demonstration protest) Bill, 1987.	Pending with State Govt. since 20.11.89
56.	30.5.89	Hindu Succession Tamil Nadu Amendment Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
57.	9.6.89	The Dr. M.G.R. Medical University Tamil Nadu (Amendment and Validation) Bill, 1989.	Pending with State Govt. since 1.9.89
58.	9.6.89	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Bill, 1989.	Received President's assent on 24.11.89
59.	12.6.89	The Land Acquisition (Tamil Nadu Amendment) Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
		TRIPURA (2)	
60.	28.11.88	Tripura Inland Fisheries Bill, 1986.	Pending with State Govt. since 20.2.89
61.	1.8.89	Tripura Agricultural produce Markets (Second Amendment) Bill, 1989.	Pending with State Govt. since 30.11.89.

No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
UTTAR PRADESH (2)			
62.	16.5.88	Uttar Pradesh Regulation of Buildings and Use of Land (Nuclear Installations) (Amendment) Bill, 1988.	Pending with State Govt. since 20.6.89.
63.	26.10.89	The UP Laws (Extension of Territories Transferred from Haryana) Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
WEST BENGAL (10)			
64.	22.11.83	The Trade Union (West Bengal Amendment) Bill, 1983	Under examination in consultation with concerned administrative Ministries/Departments.
65.	21.5.84	The Calcutta University (Amendment) Bill, 1984.	Under examination in consultation with concerned administrative Ministries/Departments.
66.	4.11.86.	The Land Acquisition (West Bengal Amendment) Bill, 1986.	Under examination in consultation with concerned administrative Ministries/Departments.
67.	16.8.88	The Code of Criminal Procedure (West Bengal (Amendment) Bill, 1988.	Under examination in consultation with concerned administrative Ministries/Departments.
68.	5.6.89	The Rabindra Cultural Institution (Taking over of Management) (Amendment) Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
69.	27.6.89	The Bengal Medical (Amendment) Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.

S.No.	Date of receipt	Name of the Bill	Present position
1	2	3	4
70.	30.6.89	The Great Eastern Hotel (Acquisition of Undertakings) Amendment) Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.
71.	30.6.89	The West Bengal Medical Council (Temporary Suppression) (Amendment) Bill, 1989.	Received President's assent on 1.12.89
72.	27.9.89	The Industrial Disputes (West Bengal) Bill, 1989	Received President's assent on 25.11.89
73..	11.10.89	The West Bengal Mazdoor Tindal Leader, Godownmen and other workers (Regulation of Employment and Welfare) (Amendment) Bill, 1989.	Under examination in consultation with concerned administrative Ministries/Departments.